

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-121-2020

Rajendra Kumar Kahar @ Raj Kahar,
Presently in Colvale Jail

...Applicant.

Versus

State of Goa and anr.

... Respondents

Shri S. Keny Advocate for the applicant.

Coram: - DAMA SESHADRI NAIDU, J.

Date: -4th January 2021.

PC.

Post the matter on 5.1.2021.

DAMA SESHADRI NAIDU, J.

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